

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00226/2019**

Friday, this the 29<sup>th</sup> day of March 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

C.Sreekumar, aged 56 years  
S/o.Chandrasekhara Panicker  
Chief Controller, Southern Railway  
Thiruvananthapuram residing at “Souparnika”  
Kurup's Lane, Sasthamangalam  
Thiruvananthapuram 695 010 ..... **Applicant**

**(By Advocate Ms.A.K.Preetha)**

**V e r s u s**

1. Union of India, represented by the Secretary  
to Government, Ministry of Railways  
New Delhi – 110 001
2. Southern Railway represented by Divisional  
Railway Manager, Thiruvananthapuram-695 033
3. Divisional Personal Officer  
Southern Railway  
Thiruvananthapuram – 695 033 ..... **Respondents**

**(By Advocate – Mr.Sunil Jacob Jose)**

This Original Application having been heard on 29.3.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

Heard Mr.Prathap representing Mr.A.K.Preetha, learned counsel for the applicant.

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2. Applicant is aggrieved by non-granting of 3<sup>rd</sup> MACP. Learned counsel Mr.Prathap on behalf of the applicant submits that the representation stating full facts have been filed before the 3<sup>rd</sup> respondent as per Annexure A-6.

3. Mr.Sunil Jacob Jose takes notice on behalf of the respondents.

4. We are of the view that interests of justice will be met if a direction is given to the 3<sup>rd</sup> respondent to consider the representation and take a decision in accordance with law as expeditiously as possible and in any case within one month from the date of receipt of a copy of this order.

5. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

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**(E.K BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

**List of Annexures**

Annexure A1 - True copy of Modified Assured Career Progression Scheme (MACP for short)

Annexure A2 - True copy of the order granting the benefit of MACP to the applicant

Annexure A3 - True copy of order No.PC-V/2009/ACP/2 dated 29.12.2011 covering letter dated 9.2.12

Annexure A4 - True copy of the representation submitted by the applicant to the 2<sup>nd</sup> respondent dated 19.8.2013

Annexure A5 - True copy of the communication V/P 535/II/MACP/1 dated 31.12.2013 issued to the applicant

Annexure A6 - True copy of representation dated 10.3.2019 submitted by the applicant

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